

[Shri Birinder Singh]

foodgrains. Their consumption leads to sure death and there is no antidote for them. These drugs are freely sold by the drug shops and are accessible to all, including children and women. Resultantly, these are very commonly being used as a sure means to suicide.

Therefore, I would request the Ministry of Agriculture, and the Ministry of Health and Family Welfare to take cognizance of this menace. The sale and purchase of the above drugs should be restricted and regulated. They should be included in the list of 'scheduled drugs'. The buyer should be made personally responsible for its custody and its intended use within a stipulated period. There should be some limited shops which should be given the permit to sell these drugs.

By taking these precautionary measures, we can obviate the menace and avoid these tragedies.

(iii) Need to take steps to enhance the earnings of handloom weavers, particularly those of Nagpur region

SHRI BANWARI LAL PUROHIT (Nagpur): Sir, I would like to draw the attention of the House towards the miserable condition of about 50,000 handloom weavers of Nagpur region. On one handloom, the entire family has to work hard throughout the day. The net earning by way of wages of the weavers family is only Rs. 11 a day. There is tremendous discontentment because of low wages. In spite of various representations, neither the State Government nor the Central Government has taken any cognizance of the pitiable condition of handloom weaver. I earnestly urge upon the Government of India to take immediate steps to ensure that the net earning of the handloom weavers is increased at least to Rs. 20 a day so that they are able to meet minimum needs of life. Minister of Textiles may please consider this sympathetically.

(iv) Need to declare Chambal Complex as National Park

SHRI JUJHAR SINGH (Jhalawar): Sir,

forty kilometres upstream of Kota town, there are remnants of rich historical and cultural heritage spread on either bank of the Chambhal river. Bodoli Temple on the right bank and Bhansord Garh Fort on the left bank along with Durra Game Sanctuary adjoining them, are places of attraction for the tourists.

Besides the temples and the forts, the forests in the valley of river Chambal itself on either side have had rich wild life in the past and it attracted nature-lovers and sportsmen for years together. The attractions have increased with the construction of Kota Dam and the Jawahar Sagar, Rana Pratap Sagar and Gandhi Sagar Dams upstream on the river. The long and deep stretch of water can be further utilised for water sports and for fishing by tourists.

In view of these facts, I shall request the hon. Minister of Tourism, Government of India to declare the whole Chambal complex as a National Park, with provision of water sports in the long pool of the river.

12.14 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

(v) Need to direct-Banks and Financial Institution to make available credit on soft terms to entrepreneurs in Rayalseema region of Andhra Pradesh

SHRI E. AYYAPU REDDY (Kurnool): Sir, Rayalaseema region in Andhra Pradesh is in the hard core of drought-prone areas identified by the Government of India. In spite of DPAP, no progress has been made in alleviating the sufferings of the people, overwhelming majority of whom are below the poverty line. The economy of the region has not shown any improvement whatsoever for the last thirty years. The area is rich in mineral wealth. Barytes, lime stone, iron ore, slabs and diamonds etc. are available for commercial and industrial exploitation. Geologists have identified this basin as one of the richest in underground mineral formations including water. But so far the Central Government has not located any major industry in the public sector in this area. In order to encourage mineral based

industries, it is essential that the financial institutions and the nationalised banks are directed by the Government of India, as a matter of policy, to make available easy credit on soft terms to genuine entrepreneurs in this region.

It is also necessary to give some special incentives for industrial units located in the Rayalaseema region.

(vi) Need for cancellation of "Memorandum of Understanding" between the Government of India and M/S Samtel-Corning

SHRI BASUDEB ACHARIA (Bankura): Sir, a serious situation has arisen as a result of the "Memorandum of Understanding" between the Government of India on one side and M/S. Samtel-Corning on the other side on 22.6.1988 on transfer of shares of Bharat Electronics Limited in which M/S. Samtel-Corning will have 40% shares each and Bharat Electronics Limited will have the remaining 20%.

This also stipulates plan for "setting up facilities elsewhere", causing apprehension amongst employees of gradual winding up of existing facilities for colourful pastures. The understanding will also drain out over 50% profits/gains out of the country besides in-gress in a profit earning unit by foreign units.

I request the Minister of Defence to cancel the Memorandum of Understanding to protect this public sector unit in the interest of the country.

(vii) Need to increase the domestic production of Crude oil to meet the indigenous demand

SHRI VIJAY N. PATIL (Erandol): It has been observed that production of crude oil has fallen short of planned targets during the last three years. It is doubtful if new finds in the Bombay High, Krishna-Godavari and Cauvery basins will meet the increasing demand of crude which is rising at an alarming rate. The gap between production and consumption has forced Government to

import crude oil even in the face of difficult foreign exchange position and fluctuations in the crude prices in international market.

I urge upon the Government to increase domestic production and curtail imports. At the same time, steps must be taken to make India self-sufficient and increase production of crude substantially by establishing geological reserves and then exploit them for future requirements.

[*Translation*]

(viii) Need to impress upon hospitals the need to provide prompt attention to accident victims

SHRIMATI USHA RANI TOMAR (Aligarh): Mr. Deputy Speaker, Sir, the number of people dying in the accidents is the maximum and that is only the next to the casualties being caused by the heart disease and the cancer. According to a report the accidents are increasing with the growing use of machines in the field of transport and agriculture, and industry due to which the death rate is also increasing rapidly. Due to accidents the number of the handicapped is increasing by 10 thousand every year. If the accident victim are given prompt attention, the number of people dying in accidents may be reduced. The members of the emergency medical. Year should be provided special training in this field. Hospitals and other medical institutes should be instructed to attend accidents cases immediately.

12.18 hrs.

MATERNITY BENEFIT (AMENDMENT) BILL

[*English*]

MR. DEPUTY-SPEAKER: We shall now take up the next item-Maternity Benefit (Amendment) Bill. Shri Bindeshwari Dubey may now move for its consideration.